

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 406/2000
O.A. NO. 133/96

New Delhi this the 12th day of December, 2000

(20)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V.K.MAJOTRA MEMBER(A)

N.V.S. Prasada ~~Sarma~~
S/o Shri N. Rama Seshaiyah
Retired as Commercial Inspector, Railway Board,
New Delhi C/o Dr. K.E. Moses, 281, Jaidev Park,
East Punjabi Bagh, New Delhi.

-Applicant

Versus

1. The Divisional Railway Manager
S.C.Railway, Secunderabad Division
Secunderabad, A.P.
2. The General Manager (Personal)
S.C. Railway, Secunderabad, A.P.

-Respondents

ORDER (By Circulation)

Shri V.K. Majotra, Member (A)

This is an application seeking review of order dated 29.3.2000 in OA-133/96. The applicant has not come up with any error apparent justifying review of the said order. Actually, it is only an attempt to re-argue the whole case afresh which is beyond the scope and ambit of review. Accordingly this review application is dismissed in circulation.

V.K. Majotra
(V.K. Majotra)

Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

cc.